## DEMAND FOR SUPPLEMENTARY GRANTS( RAILWAYS) 2003-2004

## Title: Motion to adopt the Demands for Supplementary Grants (Railways) for the year 2003-2004. (Motion adopted)

MR. SPEAKER: I now go to item No. 22 on today's List of Business.

Motion Moved :

"That the respective supplementary sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending the 31<sup>st</sup> day of March, 2004, in respect of the head of Demand entered in the second column thereof against Demand No.16."

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, before the Demands are put to the vote of the House, though we would not enter into a debate from our Party, I only want to submit to the hon. Railway Minister through you that he must take the House into confidence about the state of affairs going on in the Railways pertaining to the railway safety and security to prevent future accidents. I hope the entire House will join me.

MR. SPEAKER: I shall now put the Demand for supplementary Grant (Railway) for 2003-2004 to the vote of the House.

The question is:

"That the respective supplementary sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending the 31<sup>st</sup> day of March, 2004, in respect of the head of Demand entered in the second column thereof against Demand No.16."

The motion was adopted.